

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No.10738 of 2020

(Arising out of OIO- VIII-10-67-PR-COMMR-O-A-2019 dated 26/10/2020 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

V F YARNS

.....Appellant

VERSUS

C.C.-AHMEDABAD

.....Respondent

APPEARANCE:

Sh. K.I. Vyas, Advocate for the Appellant

Sh. S.N. Gohil, Superintendent (Authorised Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.12.2020

DATE OF DECISION: 15.12.2020

The appeal is allowed. For order, see order of date in Customs Appeal No. 10739 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha